

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 103**  
CP No. (IB)- 29/7/JPR/2022  
Under Section 7 of IBC, 2016

**In the matter of:**

Mekaster Finlease Ltd.

... Financial Creditor

Versus

**Prayag Polytech Pvt. Ltd.**

... Corporate Debtor

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

**Present Through Video Conferencing: -**

For the Financial Creditor : Ankit Sareen, proxy counsel

For the Corporate Debtor : Virendra Ganda, Sr. Adv.

Vipul Ganda, Adv.

Ayandeb Mitra, Adv.

Avnika Mishra, Adv.

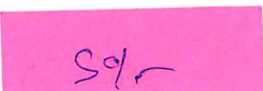
**ORDER**

Heard Mr. Ankit Sareen, proxy counsel appearing on behalf of Mr. Nitesh Srivastava, Adv. for the Petitioner. Mr. Virendra Ganda, Sr. Adv. appearing on behalf of the Respondent. Pleadings are complete in this matter. Mr. Virendra Ganda, Sr. Adv. seeks to file an affidavit with regard to subsequent events. Copy of the affidavit be furnished to the learned counsel for the Petitioner. Response, if any, may be filed within 2 weeks with an advance copy to the opposite counsel.

List the matter on 17.09.2024.

  
Sd/-

(Rajeev Mehrotra)  
Technical Member

  
Sd/-

(Deep Chandra Joshi)  
Judicial Member

July 23, 2024